

Annexure-7													
Name of the corporate debtor: H.Q LAMPS MANUFACTURING CO PRIVATE LIMITED				Date of commencement of CIRP: 22-04-2026				List of creditors as on: 09-05-2026					
Sl. No.	Name of creditor	Details of claim received		Operational creditors (Government Dues)					Amount of contingent claim	Amount of any mutual dues, that may	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt of claim	Amount claimed [Amount in Rs.]	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?					
1	ESIC (Dehradun)	08-05-2026	7,77,785.00	3,89,556.00	Operational creditors (Government Dues)	-	-	-	-	-	-	3,88,229.00	The RP has verified the claims with the books of accounts, records, and other documents made available by the Suspended Board of Directors of the Corporate Debtor
2	EPFO Department	07-05-2026	10,79,421.00	-		-	-	-	-	-	-	84,60,910.00	Refer Note-1
3	The Commissioner of Customs NS-II	11-05-2026	4,57,97,262.00	-		-	-	-	-	-	-	4,57,97,262.00	Refer Note-2
<b>TOTAL</b>			<b>4,76,54,468.00</b>	<b>3,89,556.00</b>		-	-	-	-	-	-	<b>5,46,46,401.00</b>	

**Note**

- 1 The EPFO Department, Dehradun, has filed its claim in Form-E. However, since the claim pertains to statutory dues, the department has been advised to submit its claim in Form-B under the category of "Operational Creditor (Statutory Dues)" in accordance with the applicable provisions of the Insolvency and Bankruptcy Code, 2016 and the relevant CIRP Regulations.
- 2 The last date of filing of claim was 09.05.2026; however, the Custom Department has filed its claim on 11.05.2026.